GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2601 ANSWERED ON:04.12.2009 SUBJECT CLEARANCE OF PROJECTS UNDER IHSDP Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Karnataka Slum Clearance Board has prepared Detailed Project Reports (DPRs) for the Chitradurga and Davangere Cities of Karnataka and sent through HUDCO for construction of houses and infrastructure works under Integrated Housing and Slum Development Programme (IHSDP) scheme of Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) if so, the details thereof; and
- (c) the time by which the approval to the said projects is likely to be given and funds to be released?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a) and (b): As the State of Karnataka has almost exhausted its seven year Mission Period allocation under Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru national Urban Renewal Mission (JNNURM), no projects from the State of Karnataka are kept pending with the Government.
- (c): Does not arise.